

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

38. Company Petition/311/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.04.2024**

**NAME OF THE PARTIES:- Euclidean Technologies Private
Limited**

Section: 441 of Companies Act, 2013

ORDER

Counsel, Prashant Thakre appeared for the Petitioner. List this matter
on **01.07.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)